

**Minutes of the Meeting of the Commission held on 28.2.2006  
in the chamber of CIC**

**Present:**

- 1. Shri Wajahat Habibullah, CIC in chair**
- 2. Smt. Padma Balasubramanian, IC**
- 3. Dr.O.P. Kejariwal, IC**
- 4. Shri A.N. Tiwari, IC**

Joint Secretary & Registrar and Under Secretary assisted the Commission.

2. The Commission approved the minutes of the meeting held on 21.2.2006. The Commission was briefed on the action taken on the minutes of the meeting held on 14.2.2006.

- The Commission noted that DOP&T has yet to inform the Commission about the coordinating mechanism among the Central Government Offices set up in the State Capitals. This needs to be taken up so that whenever any Information Commissioner visits the State Capital, he/she may like to appraise himself/herself about the status of implementation of Central Information Act, 2005. AO (N)
- The Commission also noted that Shri Dushyant Prashar has been requested to modify to logo to include the name of the Commission in Hindi. IC (K) informed the Commission that Shri Prashar would be sending a propose shortly to the Commission.
- The Commission also desired to press upon DOP&T for amending fee rules to provide for alternative option for accepting Rs.10/- while making RTI applications.

3. The Commission discussed the note circulated by IC (PB) with regard to examinees using the Right to Information Act for inspecting or obtaining copies of their evaluated answer books.

-2-

4. The Commission requested the CIC to take up with Chief Justice of India for appointing Delhi Law Institute as Legal Consultants for the Commission.

5. The Commission approved the proposal contained in the detailed note circulated for seeking additional posts at various levels in the Commission. The directed that it may be further ascertained whether 11,400 sq. ft. of space earlier approved by DOP&T would be sufficient as the Commission was going to propose significantly higher number of posts that it needs for its efficient functioning. The Commission may also include space required for the proposed National Institute of Accountability and Transparency in to its requirement while taking possession of office space from HUDCO in August Kranti Bhawan in Bhikaji Cama Place, for which CIC agreed to discuss the availability of a well known Interior Designer.